

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH, NEW BOMBAY,
CAMP AT NAGPUR.

(S)

Tr. Application No. 370/87.

Shri Gendal Mohanlal Ahir.

... Applicant

V/s.

The Divisional Railway Manager,
Central Railway,
Nagpur and three others.

... Respondents.

Coram: Hon'ble Vice-Chairman, Shri P.S.Shah,
Hon'ble Member(A), Shri P.S.Chaudhuri.

ORAL JUDGMENT:

(Per Shri P.S.Shah, Vice-Chairman) Dated: 17.7.1989

Neither the applicant nor his advocate is present when the matter is called out. Mr.P.S.Lambat Counsel for the respondents present. The Transferred Petition is dismissed for default, with no order as to costs.

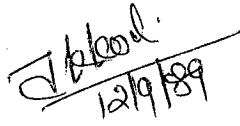


(P.S.CHAUDHURI)
MEMBER(A)



(P.S.SHAH)
VICE - CHAIRMAN

Decrement dtd. 17/7/89
Send to parties on
12/9/89.


12/9/89